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
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) No.417/230/HDB/2018
NAME OF THE COMPANY	Genome Valley Tech Parks & Incubators Pvt Ltd (Demerger Co.) & MN Takshila Industries Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for V S Raju	Advocate	Vbraju1@gmail.com 9845120247	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

Counsel for petitioner is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Heard him in part.

For further hearing list it on 27.08.2018.


Member(Judl)